

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:7424

ANSWERED ON:22.05.2012

POPULATION CENSUS

Jawale Shri Haribhau Madhav;Sainuji Shri Kowase Marotrao

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total population of the country as per Census 2011, State-wise;
- (b) the percentage of Scheduled Castes population out of the above, State-wise;
- (c) whether some new category have been added in the census, 2012; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a): Madam; The Provisional Population Totals of Census 2011 have been released. A Statement giving State/UT-wise provisional population as per Census 2011 is given at Annexure.

(b): The Scheduled Castes Population is not available in the provisional totals.

(c) to (d): No Madam; Data relating to Scheduled Castes and Scheduled Tribes alone have been collected as per Scheduled Caste and Scheduled Tribe lists notified for each State and UT by the Presidential Order under the Constitution (Scheduled Castes) Order, 1950 and the Constitution (Scheduled Tribes) Order, 1950 amended from time to time. These lists are State specific and valid within the jurisdiction of that State & UT.